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ITEM NO.5

COURT NO.13

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1211-1212/2015

RAVI PRAKASH SHUKLA

Appellant(s)

VERSUS

REGISTRAR GENERAL, HIGH COURT OF JUDICATURE AT ALLAHABAD AND
ORS.Respondent(s)

(with appln. (s) for exemption from filing O.T. and permission to
file additional documents and stay and suspension of sentence and
office report)

Date : 18/09/2015 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KURIAN JOSEPH

HON'BLE MR. JUSTICE ARUN MISHRA

For Appellant(s)

Mr. Sunil Kumar Verma, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Signature Not Verified

Digitally signed by

Rajni Mukhi

Date: 2015.09.19

12:17:32 IST

Reason:

(Rajni Mukhi) (Tapan Kumar Chakraborty)

Sr. P.A. Court Master